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C.A.No. 630 OF 2000

ITEM No.4

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.2 in Civil Appeal No.630 of 2000@@
CC

VASANTH

Appellant (s)

VERSUS

STATE OF KARNATAKA & ORS

Respondent (s)

(With Appln(s). for compromise)

Date : 22/03/2002 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.N. PHUKAN
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. Shantha Kumar Mahale,Adv.
Mr. Rajesh Mahale,Adv.
Mr. R.C. Kohli,Adv.

For Respondent (s) Mr. R. Jagannath Goulay,Adv.
Mr. P. Narasimhan,Adv.

Mr. N. Ganpathy,Adv.

Mr. K.K. Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J

List after three weeks so that a memo of compromise
may be filed.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master